

To be Published in The Gazette of India Extraordinary Part-II, Section-3, Sub
Section (ii)

Government of India
Ministry of Commerce and Industry
Department of Commerce
Directorate General of Foreign Trade

Notification No. 25/2015-2020
New Delhi Dated the 2nd September, 2016

**Subject: Relaxation in export policy for export of Red Sanders wood under Sl. No. 188,
Chapter 44 of Schedule 2 of ITC (HS) Classification of Export and Import 2012.**


S.O.(E) In exercise of the powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No.22 of 1992), as amended, read with Para 1.02 of the Foreign Trade Policy, 2015-2020, the Central Government hereby makes the following amendments in respect of Sl. No. 188 of Schedule 2 of ITC(HS) Classifications of Export and Import Items 2012 read with Notification No. 47 (RE-2013)/2009-2014 dated 24.10.2013 as under:

“The condition stipulated in Column 5 against S. No.188 of Chapter 44 of Schedule 2 of the ITC(HS) Classifications of Export and Import Items shall be relaxed to allow export of 383.132 MT of Red Sanders wood, in the form of log obtained out of confiscated/seized stock from the State Governments of Maharashtra and Tamil Nadu”.

2. (i) Government of Maharashtra is hereby permitted to export 83.40 MTs of Red Sanders wood in log form, either by itself or through any entity/entities so authorized by them for the purpose.
 - (ii) Government of Tamil Nadu is hereby permitted to export 299.732 MTs of Red Sanders wood in log form, either by itself or through any entity/entities so authorized by them for the purpose
 - (iii) Such entity/entities or Government of Maharashtra and Government of Tamil Nadu, as the case may be, shall be granted export authorization by the concerned Regional Authority of DGFT upon production of quantity allocation letter from the State Government of Maharashtra and Tamil Nadu respectively.
3. State Governments of Maharashtra and Tamil Nadu shall finalize the modalities including allocation of quantities to various entities, as applicable, for export of the respective quantities within 6 months of issue of this notification and such export must be completed within 6 months thereafter. The whole process of export shall be completed latest by 31st August, 2017.

4. Effect of this notification:

Prohibition on export of Red Sanders wood in log form has been relaxed for export of 383.132 MT of Red Sanders wood, in log form through State Governments of Maharashtra and Tamil Nadu.


(Anup Wadhawan)
Director General of Foreign Trade
E-mail: dgft@nic.in

(Issued from F.No. 01/91/180/1380/AM12/Export Cell)